

**Utilization of West German Aircraft bought by Vayudoot**

632. SHRI K. RAMAMURTHY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Vayudoot has bought three brand new West German 19-seater Dornier Aircraft each costing Rs. 2.6 crores and one aircraft out of those has been put on Rae Bareilly route and another on Jodhpur route;

(b) if so, where the third aircraft is proposed to be utilised; and

(c) whether there is any proposal to buy more such aircraft by Vayudoot so that more cities can be linked by air ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Vayudoot has recently acquired 3 West German 19-seater Dornier-228 aircraft costing approximately Rs 2.6 crores each. One of these aircraft is based at New Delhi and operates to (i) Delhi-Rae Bareilly-Lucknow and back and (ii) Lucknow-Dehradun-Lucknow. This aircraft will also be utilised to operate on the route Delhi-Jaipur-Jodhpur-Bikaner. The second aircraft has been based at Bombay for operations in the Western Region.

(b) The third aircraft will be based at Hyderabad for operations in the Southern Region.

(c) Yes, Sir.

**Poverty Alleviation Programmes**

633. KUMARI PUSPA DEVI : Will the Minister of PLANNING be pleased to state :

(a) various poverty Alleviation Programmes undertaken in the country during the Sixth Plan;

(b) the achievement made under those programmes in different States during the above plan period; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) The major Poverty Alleviation Programmes operating in the Sixth Plan are, Integrated Rural Development Programme (IRDP), National Rural Employment Programme, and Rural Landless Employment Guarantee Programme (RLEGP). Of these, the Rural Landless Employment Guarantee Programme was introduced during the year of 1983-84.

(b) and (c). Three statements indicating the physical and financial achievements under these Programmes during the first four years of the Sixth Plan, i.e., 1980-84, are laid on the Table of the House.

[Placed in Library See No. LT-592/85].

**Safeguarding the Interests of Indians in Hongkong**

634 PROF. RAMKRISHNA MORE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Indians in Hongkong face uncertain future due to Sino-British joint declaration on Hongkong;

(b) if so, Government's reaction thereto; and

(c) the steps being taken to safeguard the interest of Indians settled in Hongkong when it comes under Chinese Government's control ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) to (c). According to the Sino-British Joint Declaration on the Future of Hong Kong, which was signed by the Governments of United Kingdom and the People's Republic of China in Beijing in December 1984, all those persons who are permanently resident in Hong Kong on the date of its reversion to China on 1st July 1997, will have the continued right of abode in Hong Kong thereafter. It has also been stated in that document that the current economic system and life style in Hong Kong will be allowed by the Chinese Government to continue unchanged for a period of 50 years after 1997. The Chinese Government have stated their intention to abide by the provisions of the Agreement signed by the them